

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 106**  
**CA(CAA)/51/ND/2024**

**IN THE MATTER OF:**

Just4kids Services Private Limited With ... Applicant  
Honasa Consumer Limited

**Under Section 230-232.**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Renotified to 07.05.2024

**Sd/-**  
**(Court Officer)**